

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 608  
TO BE ANSWERED ON WEDNESDAY, THE 20<sup>TH</sup> NOVEMBER, 2019.**

**INDUSTRIAL CORRIDORS**

**608. SHRI UNMESH BHAIYYASAHEB PATIL:  
SHRI P.C. MOHAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the details and status of each industrial corridor declared in the country including Chennai-Bengaluru industrial corridor and the States that are involved in these corridors;
- (b) the amount sanctioned, approved, released and utilized so far on each of the Industrial Corridors, corridor-wise;
- (c) the number of cities that would be covered under the Chennai-Bengaluru industrial corridor in the State of Karnataka;
- (d) whether there is delay in taking up Visakhapatnam-Chennai Industrial Corridor and Chennai-Bengaluru industrial corridor;
- (e) if so, the reasons therefor and if not, the details thereto; and
- (f) the time by which this would be taken up and is likely to be completed along with the status of land acquisition for the said two corridors?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)**

**THE MINISTER OF COMMERCE & INDUSTRY  
(SHRI PIYUSH GOYAL)**

**(a) & (b):** Government of India has approved the development of following five industrial corridor projects to be implemented through National Industrial Corridor Development and Implementation Trust (NICDIT):

<b>S.No.</b>	<b>Industrial Corridor</b>	<b>States</b>
1	Delhi Mumbai Industrial Corridor (DMIC)	Uttar Pradesh, Haryana, Rajasthan, Madhya Pradesh, Gujarat, Maharashtra
2	Amritsar Kolkata Industrial Corridor (AKIC)	Punjab, Haryana, Uttar Pradesh, Uttarakhand, Bihar, Jharkhand, West Bengal

3	Chennai Bengaluru Industrial Corridor (CBIC)	Andhra Pradesh, Karnataka, Tamil Nadu, Kerala
4	East Coast Economic Corridor (ECEC) with Vizag Chennai Industrial Corridor (VCIC) as Phase-1	West Bengal, Odisha, Andhra Pradesh, Tamil Nadu
5	Bengaluru Mumbai Industrial Corridor (BMIC)	Karnataka, Maharashtra

The status, amount sanctioned, approved, released and utilized so far on each of the Industrial Corridors, corridor-wise are given in Annexure.

- (c): Only one city 'Tumakuru' has been identified in Karnataka for development as 'node' in Chennai-Bengaluru Industrial Corridor.
- (d) & (e): No Sir, there is no delay. The details of status of the projects are given in Annexure.
- (f): Since the projects are presently under development stage, completion date of these projects cannot be fixed. Government of Andhra Pradesh has provided the following status of land acquisition in respect of prioritized nodes of Vizag-Chennai Industrial Corridor:

Name of Prioritized Node	Total Land (in acres)	Already Acquired (in acres)
Visakhapatnam	7324.70	3891.48
Chittoor	24191.29	928.38
<b>Total</b>	<b>31515.99</b>	<b>4819.86</b>

Land acquisition status in respect of identified nodes of Chennai-Bengaluru Industrial Corridor is as follows:

S. No.	Name of the node	Area required for phase-1 (in acres)	Status of land acquisition (in acres)
1	Tumakuru Industrial Area	1736.20	Entire land in possession of State Govt.
2	Krishnapatnam Industrial Area	2500.4	Approx. 2300 acres in possession of State Govt.
3	Ponneri Industrial Area	1366.11	Project development activities are yet to be initiated and details of land acquisition will accordingly be confirmed with State Govt.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) AND (d) & (e) OF THE LOK SABHA UNSTARRED QUESTION NO.608 FOR ANSWER ON 20.11.2019**

**(A) Status of Industrial Corridors**

**1. Delhi Mumbai Industrial Corridor (DMIC):**

Special Purpose Vehicles (SPVs) for all identified nodes/cities have been incorporated, trunk infrastructure works are nearing completion, land disposal policies have been finalized and the process of land allotment to investors has been initiated at the following locations:

- i. Dholera Special Investment Region in Gujarat (22.5 sqkms);
- ii. Shendra-Bidkin Industrial Area in Maharashtra (18.55 sqkms);
- iii. Integrated Industrial Township Project at Greater Noida in Uttar Pradesh (747.5 acres);
- iv. Integrated Industrial Township Project 'Vikram Udyogpuri' near Ujjain in Madhya Pradesh (1100 acres).

A total of 67 plots have been allotted covering an area of 478.9 acres.

**2. Amritsar Kolkata Industrial Corridor (AKIC):**

Perspective plan for the overall AKIC Corridor has been completed and one Integrated Manufacturing Cluster (IMC) site in following States has been finalized for further development:

- i. Punjab (Rajpura-Patiala)
- ii. Uttarakhand (Prag-Khurpia Farms)
- iii. Uttar Pradesh (Bhaupur)
- iv. Bihar (Gamhariya)
- v. Jharkhand (Barhi)
- vi. West Bengal (Raghunathpur)
- vii. Haryana (Saha)

The detailed master planning and Preliminary Engineering activities are underway for IMC site at West Bengal (Raghunathpur).

**3. Chennai Bengaluru Industrial Corridor (CBIC):**

Perspective plan for the overall corridor has been completed and following three nodes have been identified for further development:

- i. Krishnapatnam (Andhra Pradesh)
- ii. Tumakuru (Karnataka)
- iii. Ponneri (Tamil Nadu)

A SPV for execution of the project at Krishnapatnam node in Andhra Pradesh has been incorporated. Detailed master planning and Preliminary Engineering activities for the Activation Area (2500 acres) have been finalized and NICDIT in its meeting held on 30<sup>th</sup> August, 2019 considered the project proposal and recommended the same for seeking final approval from Cabinet Committee on Economic Affairs (CCEA).

A SPV for execution of the project at Tumakuru node in Karnataka has been incorporated. Detailed master planning and Preliminary Engineering activities for the Activation Area (1736 acres) have been finalized and NICDIT in its meeting held on 30<sup>th</sup> August, 2019 considered the project proposal and recommended the same for seeking final approval from CCEA.

For Ponneri node in Tamil Nadu, NICDIT in its meeting held on 30<sup>th</sup> August, 2019 has accorded its approval on Shareholder's Agreement (SHA) and State Support Agreement (SSA).

Further, NICDIT in its meeting held on 30<sup>th</sup> August, 2019 has accorded its approval for extension of Chennai Bengaluru Industrial Corridor (CBIC) to Kochi and Coimbatore and inclusion of IMC sites identified in the State of Kerala & Tamil Nadu.

#### **4. Vizag Chennai Industrial Corridor (VCIC):**

Government of Andhra Pradesh (GoAP) is implementing the VCIC project with ADB loan of US\$ 631 million. Asian Development Bank (ADB) has carried out the initial project development activities for VCIC. ADB has identified four nodes namely, Visakhapatnam, Chittoor, Donakonda and Machilipatnam for development. Amongst these, Visakhapatnam and Chittoor have been prioritized by the Government of Andhra Pradesh. Following seven civil works contracts which are to be met out of ADB financing, have been awarded and works are in progress:

- i. Construction of 1 MLD Common effluent treatment plant, Naidupeta
- ii. Augmentation of Industrial area, Naidupeta
- iii. Bulk water supply & summer storage tank, Naidupeta
- iv. Samaralakota –Rajanagaram Road
- v. Augmentation of Sub Stations in Visakhapatnam Node
- vi. Augmentation of Sub Stations in Chittoor Node
- vii. Water Supply distribution network improvement in GVMC area

NICDIT in its meeting held on 30<sup>th</sup> August, 2019 has accorded its approval for development of Vishakhapatnam and Chittoor as priority nodes in phase-1 of VCIC.

#### **5. Bengaluru Mumbai Industrial Corridor (BMIC):**

Perspective plan has been completed for the overall BMEC Project and Dharwad node in Karnataka has been identified as the priority node for further implementation.

NICDIT in its meeting held on 23<sup>rd</sup> August, 2017 directed that project development works may not be undertaken for the time-being as it does not have any back-bone in terms of a Dedicated Freight Corridor and is quite distant from the coast. Besides, Government of Maharashtra has not been able to finalize the nodes due to problems of land and water.

**(B) The amount sanctioned, approved, released and utilized so far on each of the Industrial Corridor, corridor-wise:**

(Rs. in crore)

Particulars		DMIC	AKIC	BMIC	CBIC	VCIC*
<b>A.</b>	<b>Project Development Fund (PDF)</b>					
	Amount sanctioned by Government of India	1000.00				1500.00
	Amount approved (through budgetary allocation)	620.21	14.70	4.15	0.29	Nil
	Amount released & utilized	579.50	10.80	4.15	0.29	Nil
<b>B.</b>	<b>Project Implementation Fund (PIF)</b>					
	Amount sanctioned by Government of India	17500.00				
	Amount approved (through budgetary allocation)	5409.66	Nil	Nil	Nil	Nil
	Amount released & utilized	5126.36	Nil	Nil	Nil	Nil
*This is being funded by Asian Development Bank (ADB) at present.						

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